

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NICKELODEON INDIA PRIVATE LIMITED

1.	Name of corporate person	Nickelodeon India Private Limited
2.	Date of incorporation of corporate person	23/09/1999
3.	Authority under which corporate person is incorporated /registered	Registrar of Companies, Maharashtra, Mumbai
4.	Corporate Identity Number -/ Limited Liability Identity Number of corporate person	U92110MH1999PTC121902
5.	Address of the Registered Office and Principal Office (If Any) of corporate person	Zion Bizworld, Subhash Road - A, Vile Parle (East), Mumbai - 400057, Maharashtra, India
6.	Liquidation Commencement Date Of Corporate Person	26 th December, 2019
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Mr. Sekar Ananthanarayan B 305, Sai Jyote, Lalubhai Park West, Vile Parle (W), Mumbai - 400056, Maharashtra, India Email: a.sekar.cs@gmail.com Tel.: 9820229134 IP Registration No: IBBI/IPA-003/IP-N00052/2017-18/10492
8.	Last date for submission of claims	24 th January, 2020

Notice is hereby given that Nickelodeon India Private Limited has commenced voluntary liquidation on 26th December, 2019.

The stakeholders of Nickelodeon India Private Limited are hereby called upon to submit a proof of their claims, on or before 24th January, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Sekar Ananthanarayan
Liquidator

Date: 26th December, 2019
Place: Mumbai